

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 253 of 2013 &
I.A. No. 338 of 2013

Dated : 29th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Biomass Energy
Developers Association

... Appellant(s)

Versus

Gujarat Electricity Regulatory
Commission

....Respondent(s)

Counsel for the Appellant (s) : Mr. G. Umapathy

ORDER

Mr. Umapathy, the learned counsel for the Appellant seeks some time to file an Application for impleading the necessary parties

Post the matter on **13.12.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js